

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 224/93

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New Delhi this the 29th day of May 1998

Hon'ble Shri N. Sahu, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

P.C. Joshi,
Junior Engineer (Electricals)
Electrical Division No. III,
T.E. Building, Devika Towers,
Nehru Place, New Delhi.

(By Advocate: None)

....Applicant

Versus

1. Union of India,
through Secretary,
Ministry of Communications,
Department of Telecommunication,
Government of India
Sanchar Bhawan,
2. Senior Deputy Director (B/W)
Building Works,
Telecommunication Board,
20, Ashoka Road,
Sanchar Bhawan,
New Delhi.
3. The Chief Engineer (Elect),
1501, Devika Towers,
Nehru Place,
New Delhi.
4. Shri R.K. Taneja,
through
Office of Chief Engineer (Electrical)
Department of Telecom,
1501, Devika Towers,
Nehru Place, New Delhi.

ORDER (Oral)

By Hon'ble Shri N. Sahu, Member (A)

We notice that none was present on 24.4.98,
28.4.98 and even today none is present for the applicant as
well as for the respondents. The applicants have lost all
interests in pursuing this case. The O.A. is dismissed
for default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

cc.

N. Sahu
(N. Sahu)
Member (A)